

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4719
ANSWERED ON:08.12.2010
RELOCATION OF VILLAGES FROM FOREST AREAS
Das Shri Ram Sundar;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of villages situated in the forest areas of the country State-wise;
- (b) whether the Government has formulated any scheme for rehabilitation of these villages;
- (c) if so, the details thereof;
- (d) the funds provided/proposed to be provided for rehabilitation of these villages, State-wise;
- (e) whether the Government has fixed any time limit for rehabilitation of these villages; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) Details of number of villages situated in forest areas are not compiled in the Ministry. However, details relating to number of villages having forests as a land use, as compiled by the Forest Survey of India, in its State of Forest Report of 1999 are given in Annexure-I.
- (b) to (d) The Ministry supplements the efforts of State/Union Territory Governments through financial assistance for relocation of villages outside the Protected Areas. For this purpose, a package of Rs 10.00 lakhs has been envisaged for relocation per family under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats' and 'Project Tiger'. Details of financial assistance provided to State/Union Territory Governments for rehabilitation of villages during the last three years are given in Annexure-II.
- (e) No such time limit has been fixed.
- (f) Does not arise.